

**IN THE HIGH COURT OF ORISSA,**  
**CUTTACK**

Realisation of Court Fees received towards  
NOT READY Certified Copy Applications

**Date : 11.06.2024**

SL No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	S. BEHERA	51308/2024	11.06.2024	WA/1700/2022	7		U	
2	R.K. MALLICK	51310/2024	11.06.2024	CRLLP/59/2009	10		C	
3	P.K. BARIK	51311/2024	11.06.2024	CRLREV/145/2006	10		C	
4	P.K. MEHER	51312/2024	11.06.2024	CRLREV/249/2006	10		C	
5	P.K. JENA	51313/2024	11.06.2024	CRLREV/601/2022	10		C	
6	M.R. SAHOO	51314/2024	11.06.2024	CRLREV/935/2006	10		C	
7	J.R. DAS	51315/2024	11.06.2024	CRLREV/670/2023	10		C	
8	SULOCHANA PATRO	51316/2024	11.06.2024	CRLREV/664/2023	10		C	
9	J. SAHOO	51317/2024	11.06.2024	CRLREV/84/2006	10		C	
10	R.R. DAS	51318/2024	11.06.2024	CRLLP/29/2023	10		C	
11	J.R. NAYAK	51319/2024	11.06.2024	CRLLP/29/2023	10		C	
				Total	107			

**NIC**